

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. IA 52/2022- R-Plan IA 103/2022 IA 796/2021 IA 1233/2020  
IA 1673/2021 IA 33/2022 IA 2272/2021 MA 4020/2019 MA  
4141/2019 IA 113/2022 IA 160/2022 IA 304/2022  
MA 3237/2019 in C.P. (IB) 1765(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2022**

**NAME OF THE PARTIES: - IA 52/2022 Shailesh Verma V/s  
Darwin Platform Infrastructure  
Limited**

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**IA 103/2022 IA 796/2021 IA  
2272/2021 MA 4141/2019 Shailesh  
Verma ... Applicant**

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**IA 1233/2020 Shailesh Verma V/s  
Maharashtra State Electricity  
Distribution Company Limited**

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**IA 1673/2021 Shailesh Verma V/s  
Maharashtra State Electricity  
Distribution Company Limited**

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**IA 33/2022 Shailesh Verma V/s  
Dhiren Kot**

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**MA 4020/2019 Raj Infrastructure  
Development (India) Pvt. Ltd. (Lavasa  
Corporation Ltd)**

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**IA 113/2022 Maharashtra State  
Electricity Distribution Company  
Limited V/s Shailesh Verma**

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**IA 160/2022 Sansar Property LLP V/s  
Lavasa Corporation Ltd**

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**IA 3237/2019 Raj Infrastructure  
Development (India) Pvt Ltd**

**IN THE MATTER OF**  
**Raj Infrastructure Development (India)**  
**Pvt Ltd. V/s Lavasa Corporation Ltd.**

**APPEARANCE :**

**IA 52 of 2022**

**FOR THE APPLICANT** : Adv. Ashish S Kamat  
**/RESOLUTION PROFESSIONAL**

**FOR THE COMMITTEE OF CREDITORS** : Adv. Pulkit Sharma

**IA 3237 of 2019**

**FOR THE APPLICANT** : Adv. Suresh Kumar R Firodiya

**IA 160 of 2022**

**FOR THE APPLICANT** : Adv. Ami Jain

**IA 1233 of 2020**

**FOR THE RESPONDENT** : Adv. Revti desai i/b Sr. Adv. Zal  
Andhiyarujina

**IA 113 of 2022**

**FOR THE APPLICANT** : Adv. Revti desai i/b Sr. Adv. Zal  
Andhiyarujina

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Heard Counsel appearing for the Resolution Applicant/Resolution Professional in IA 52 of 2022 for some time. List the matter on **14.03.2022** for further hearing (high on board).

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
08.03.2022  
**ANKIT**

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**